

National Company Law Tribunal

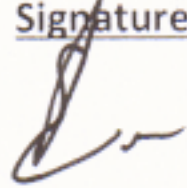
Allahabad Bench

C P NO. 151/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE COMPANY: *Union of India vs. Cymatech udyog Pvt Ltd*

SECTION OF THE COMPANIES ACT/I & B CODE: *7 of I & B Code of 2016*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>Sandeep Arora</i>	<i>Advocate</i>		
<u>2.</u>				

**C.P. No. 151/ALD/2017**

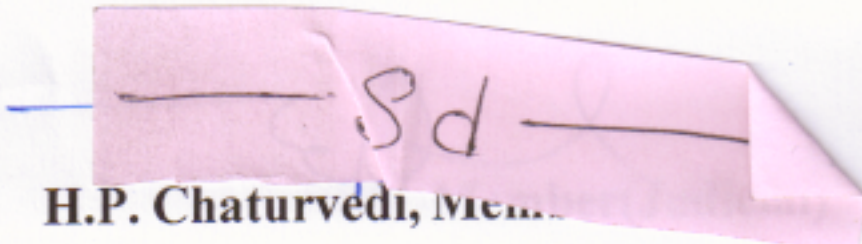
Advocate, Shri Sandeep Arora for the applicant.

The present case is filed as a fresh petition under section 7 of the I & B Code. The Registry of this Tribunal <sup>*is directed to*</sup> to make scrutiny of the case and may issue a formal notice to the Corporate Debtor Company as per the existing practise.

The matter be listed on 22<sup>nd</sup> November, 2017.

Date: 08/11/2017

Typed by  
Jyoti

  
H.P. Chaturvedi, Member